

**GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.592
TO BE ANSWERED ON 27.04.2016**

INDO-US JOINT TASK FORCE

†592. **SHRI KAPIL MORESHWAR PATIL:**

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether India and America after the second meeting of joint task force have agreed to take various measures and enhance co-operation in combating international terrorism based on extremism and drugs trafficking;**
- (b) if so, the details of the measures agreed to and the steps taken so far in this regard;**
- (c) whether both the countries differ in their opinions on the definition of terrorism; and**
- (d) if so, the details thereof and the steps proposed to be taken to arrive at a mutual consensus on the said definition?**

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[GEN. (DR) V. K. SINGH (RETD)]**

(a) & (b) The second India-US Anti-Money laundering/combating finance of Terrorism (AML/CFT) bilateral dialogue was held in New Delhi on April 05, 2016.

The two sides discussed issues of mutual interest including the steps required to be taken to speed up response to Mutual Legal Assistance requests relating to money laundering cases; US regulation on pre-paid cards; digital identification and financial inclusion efforts being undertaken by India; and the need for Financial Action Task Force (FATF) to focus on effective implementation of its recommendations globally in the areas of combating financing of terrorism. The talks also focused on the need to effectively freeze assets of UN designated individuals and entities, across countries.

(c) & (d) India and the US have committed at the highest level to undertake efforts to make the India-US partnership a defining counterterrorism relationship for the 21st Century by deepening collaboration to combat the full spectrum of terrorist threats and keep their respective homelands and citizens safe from attacks. They have also reiterated their strong condemnation of terrorism in all its forms and manifestations with 'zero tolerance'.

India and the US have also reaffirmed their support for a UN Comprehensive Convention against International Terrorism (CCIT) that advances and strengthens the framework for global cooperation and reinforces that no cause or grievance justifies terrorism.
